



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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March 28, 2024

Indicative Calendar of Market borrowings by State Governments/ Union Territories for the Quarter April – June 2024

The Reserve Bank of India, in consultation with the State Governments/Union Territories (UTs), announces that the quantum of total market borrowings by the State Governments/UTs for the quarter April – June 2024, is expected to be **₹2,54,040 Crore**. The weekly schedule of auctions to be held during the quarter along with the name of States/UTs who have confirmed participation and tentative amounts indicated by them is as under:

Month	Proposed Date	Expected quantum of borrowing(in ₹ Cr)	States/UTs who have confirmed participation and the tentative amount of borrowing (in ₹ Cr)	
April, 2024	April 02, 2024	16100	Andhra Pradesh	4000
			Himachal Pradesh	1000
			Maharashtra	6000
			Meghalaya	100
			Punjab	3000
			Tamil Nadu	1000
			Telangana	1000
	April 08, 2024	21240	Andhra Pradesh	3000
			Assam	1000
			Gujarat	1000
			Haryana	2000
			Kerala	1500
			Maharashtra	6000
			Mizoram	90
			Puducherry	150
April 16, 2024	16400	Andhra Pradesh	2000	
		Goa	200	
		Haryana	1000	
		Kerala	2000	
		Maharashtra	6000	

			Nagaland	200	
			Rajasthan	1000	
			Tamil Nadu	1000	
			Uttar Pradesh	3000	
				Goa	100
				Gujarat	1000
				Jammu and Kashmir	300
				Kerala	500
				Maharashtra	6000
May, 2024	April 23, 2024	19000	Meghalaya	100	
			Punjab	500	
			Tamil Nadu	2000	
			Telangana	2000	
			Uttarakhand	500	
			Uttar Pradesh	2000	
			West Bengal	4000	
	April 30, 2024	25400	Andhra Pradesh	4000	
			Goa	100	
			Gujarat	1500	
			Haryana	1000	
			Jammu and Kashmir	300	
			Maharashtra	6000	
			Punjab	1500	
May, 2024	May 07, 2024	23400	Rajasthan	3000	
			Tamil Nadu	4000	
			Uttar Pradesh	2000	
			West Bengal	2000	
			Andhra Pradesh	3000	
			Assam	1000	
			Chhattisgarh	1000	
			Himachal Pradesh	1500	
			Jammu and Kashmir	300	
			Karnataka	2000	
			Kerala	1500	
			Maharashtra	6000	
			Mizoram	100	
	Punjab	500			
May 14, 2024	15400	Rajasthan	1000		
		Tamil Nadu	2000		
		Telangana	2000		
		Uttarakhand	500		
			West Bengal	1000	
			Haryana	1000	
			Maharashtra	6000	
			Nagaland	250	
			Puducherry	150	

			Punjab	1000
			Tamil Nadu	1000
			Telangana	2000
			Uttar Pradesh	2000
			West Bengal	2000
	May 21, 2024	14750	Goa	100
			Gujarat	1000
			Kerala	1000
			Maharashtra	6000
			Meghalaya	150
			Tamil Nadu	2000
			Uttar Pradesh	2000
	May 28, 2024	33100	West Bengal	2500
			Andhra Pradesh	2000
			Goa	100
			Gujarat	1000
			Haryana	1000
			Jammu and Kashmir	500
			Karnataka	3000
			Kerala	500
			Maharashtra	6000
			Punjab	2000
			Rajasthan	4000
			Tamil Nadu	4000
Telangana			2000	
Uttarakhand			500	
June, 2024	June 04, 2024	18600	Uttar Pradesh	2000
			West Bengal	4500
			Andhra Pradesh	2000
			Assam	1000
			Chhattisgarh	1000
			Gujarat	1000
			Himachal Pradesh	1500
			Karnataka	2000
			Kerala	1000
			Maharashtra	2000
			Mizoram	100
			Punjab	1000
			Rajasthan	1000
	Tamil Nadu	2000		
	Telangana	1000		
	June 11, 2024	12200	West Bengal	2000
			Goa	100
			Gujarat	1000
			Haryana	1500
			Jammu and Kashmir	300
Maharashtra	2000			

			Punjab	500
			Tamil Nadu	1000
			Telangana	2000
			Tripura	300
			Uttarakhand	500
			Uttar Pradesh	2000
			West Bengal	1000
	June 18, 2024	16150	Assam	1000
			Goa	100
			Gujarat	2000
			Karnataka	3000
			Maharashtra	1000
			Meghalaya	250
			Nagaland	300
			Punjab	500
			Rajasthan	1000
			Tamil Nadu	2000
			Uttar Pradesh	2000
			West Bengal	2500
	June 25, 2024	22300	Chhattisgarh	1000
			Goa	100
			Gujarat	2000
			Haryana	1500
			Jammu and Kashmir	200
			Kerala	1000
			Maharashtra	1000
			Punjab	500
			Rajasthan	3000
			Tamil Nadu	4000
			Telangana	2000
			Uttarakhand	500
			Uttar Pradesh	2000
			West Bengal	3500
	Total	2,54,040		2,54,040

The actual amount of borrowings and the details of the States/UTs participating would be intimated by way of press releases two/ three days prior to the actual auction day and would depend on the requirement of the State Governments/UTs, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments/UTs.